

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
8K MILES SOFTWARE SERVICES LIMITED
(FORMERLY P. M. STRIPS LIMITED)**

(Regd. Office: 1-7-241/11/D, S. D. Road, Secunderabad- 500 003)

The details subsequent to the completion of the Offer made vide Public Announcement dated September 07, 2010 ("PA"), Corrigendum to PA dated December 04, 2010 and Letter of Offer dated December 04, 2010 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("Regulations") and subsequent amendments thereto on behalf of Mr. Suresh Venkatachari, Mr. R. S. Ramani and Mr. M. V. Bhaskar, (herein after collectively referred to as "Acquirers") to acquire 11,10,833 fully paid-up Equity Shares of Rs. 10/- each, representing 20.00% of the Post Preferential Voting Capital at a price of Rs.31/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **8K Miles Software Services Limited** ("8KMSEL") (Formerly P. M. Strips Limited)
2. Name and Address of the Acquirer(s) : **Mr. Suresh Venkatachari**
residing at 24, G A Rahul Apartment, Cenotaph Road, 1st Street, Teynampet, Chennai- 600 018;
Mr. R. S. Ramani
residing at 62, Vellala Street, Purasawakkam, Chennai- 600 084 &
Mr. M. V. Bhaskar,
residing at T-1, Venkatesh Nagar, II Street, Ist Extn, Virugambakkam, Chennai- 600 092
3. Name of Manager to the Offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the Offer : **Adroit Corporate Services Private Limited**
5. Offer details
 - a) Date of Opening of the Offer : **Wednesday, 15.12.2010**
 - b) Date of Closing of the Offer : **Monday, 03.01.2011**
6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
1.	Offer Price	Rs. 31/- per share		Rs. 31/- per share	
2.	Share holding of acquirers (No. & %) before preferential allotment /P.A.*	NIL		NIL	
3.	Shares acquired by way of Preferential Allotment (No. & %)^	39,94,161 (71.91%)		39,94,161 (71.91%)	
4.	Shares acquired in the Open Offer (No. & %)^	11,10,833 (20.00%)		NIL	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 3,44,35,823/-		NIL	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	NIL		NIL	
7.	Post Offer shareholding of acquirers (No. & %) (2+3+4+6)^	51,04,994 (91.91%)		39,94,161 (71.91%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer*	Post Offer^	Pre Offer*	Post Offer^
		4,15,220 (26.62%)	4,49,167 (8.09%)	4,15,220 (26.62%)	15,60,000 (28.09%)

7. Status of the Escrow Account, Whether released or not : The amount lying in Escrow Account is being released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

Note: * Based on pre-preferential capital of the Company i.e., 15,60,000 equity shares

^Based on post-preferential capital of the Company i.e., 55,54,161 equity shares

The Acquirers accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by



: Manager to the Offer

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Ms. Neha Dalmia)

31, Ganesh Chandra Avenue,

2nd Floor, Suite No. 2C, Kolkata – 700 013

Tel :- (033) 2225 3940 / 41, Fax : - (033) 2225 3941

Email : mail@vccorporate.com

On behalf of Acquirers: Mr. Suresh Venkatachari, Mr. R. S. Ramani & Mr. M. V. Bhaskar

Place: Kolkata

Date: 06 .01.2011